

DIVISION BENCH
COURT - I

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/130(KB)2023
IN
C.A.(CAA)/95(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	ABN TRACOM (INDIA) PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance via video conference/physically

For Petitioner

Mr. Gopal Khetan, PCA

For Regional Director, Eastern Region, MCA

Mr. Alok Tandon, Joint Director

ORDER

1. Ld. counsel for the petitioner present. Mr. Alok Tandon, JD office of RD-present. He submits that the office of RD does not have objection if the scheme is sanctioned.
2. Heard. **Reserved for Orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**